

BENCH-I

NATIONAL COMPANY LAW TRIBUNAL
KOLKATA BENCH
KOLKATA

C.P. (IB) No. 506/KB/2017

Present: Hon'ble Member (J) Shri Jinan K.R

ATTENDANCE-CUM-ORDER SHEET OF THE HEARING ON 31st January 2018, 10.30 A.M

Name of the Company	SREI Infrastructure Finance Limited -Vs- Resurgent Infratel Pvt.Ltd.		
Under Section	7 IBC		
Sl. No.	Name & Designation of Authorized Representative (IN CAPITAL LETTERS)	Appearing on behalf of	Signature with date

1. NEHA SOMANI, Pr.CS

Financial Creditor
Applicant

Somani
31/1/2018

RAKESH AGARWAL

RD

Rakesh
31/1/18

ORDER

Ld. Resolution Professional (RP) as well as Ld. Pr. CS for the operational creditor is present.

2nd Progress Report dated 30/01/2018 has been filed and recorded.

List it on 01/03/2018 for filing progress report.

Sd

(Jinan K.R.)
Member (J)